

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.113/7/AMR/2022		7 of IBC	IDBI Bank Vs. Andhra Ferro Alloys Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

None appears for the Corporate Debtor. Vakalathnama and counter are not filed. Hence, the Corporate Debtor is set *ex-parte*. For hearing the Financial Creditor, list the matter on 15.12.2022.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**